

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

Original Application No.46/2024/EZ

Sridhar Samal Applicant

-Versus-

State of Odisha and Others Respondents

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Cuttack

Date: 09/04/2024

ADDL. STANDING COUNSEL



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**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

Original Application No.46/2024/EZ

Sridhar Samal Applicant

-Versus-

State of Odisha and Others Respondents

AFFIDAVIT FILED BY THE RESPONDENT NO.3.

I, Md. Abdaal Akhtar, aged about 32 years, S/o- M. Akhtar, at present serving as Collector and District Magistrate, Angul, At/PO/Dist.-Angul, Odisha, do hereby solemnly affirm & state as follow:-

1. That, I am the Respondent No.3 and I am competent to swear this affidavit in the aforesaid original application.
2. That, the applicant has filed the aforesaid Original Application seeking following directions to the Opposite Parties:-

- a) Take steps to regularly clean the affected areas and take steps to reduce the accumulation of dust in the affected areas.
- b) Sprinkle water in the affected areas to reduce spreading of coal dust in the air.
- c) Take regular plantation programme in the affected areas as mentioned in the Original Application.

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Collector & District Magistrate
Angul

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- d) Keeps check on the trucks or other vehicles transporting coals or other minerals so that they transport those minerals properly by covering it properly, and further if any trucks are found violating the same, heavy penalty may be imposed against those vehicles so also to instal GPS in every trucks, so that their movement can be tracked.
- e) Properly function the committee formed under National Clean Air Programme (NCAP) who at regular interval shall report the Hon'ble Tribunal about steps taken to reduce the pollution of Talcher City.
- f) Or any other order(s), direction(s) may be passed as deemed fit and proper.

3. That, this Hon'ble Tribunal vide order dated 06.03.2024 was pleased to pass an order, the relevant portion of which is extracted hereunder :-

“16. Considering the allegations made, we deem if appropriate to constitute a Committee comprising of the following Members:

- (i) Senior Scientist, Odisha State Pollution Control Board;
- (ii) Senior Scientist, Central Pollution Control Board; and



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Collector & District Magistrate
Angul

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(iii) Collector and District Magistrate, Angul or his representative not below the rank of Additional District Magistrate.

17. The committee shall visit the site in question and submit its report on affidavit within four weeks with regard to the allegations made in the Original Application
18. The District Magistrate, Angul, shall be the Nodal Office for all logistic purposes and for filing the Report of the Committee on affidavit".

4. That, in reply to the averments made in Para-3 to 7 of the original application, it is humbly submitted that, in compliance to Para No.16 of the order dated 06.03.3024 passed by the Hon'ble Tribunal in the present application, a committee was constituted vide Office order No. 828 /Judl. dated 16.3.2024. The Committee has visited the site in question and has submitted their report with regard to the allegations made in the present application. As per the committee report, it is a fact that there are eight nos. of Open-cast coal mines operating under Mahanandi Coal Field Ltd. (MCL) in Talcher area of Angul district. The respective mines transport their mined-out coal through Railway (about 85%) and rest are transported through road (about 15%).MCL has constructed separate (dedicated)



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Collector & District Magistrate-
Angul

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coal corridor (road made up of concrete) connecting from all mines to NH-149 in order to avoid transportation through city areas. The vehicles used for transportation of coal from mines are covered by tarpaulin to minimize fugitive dust emission during its transportation. The village namely Balhar, Lingaraj, Nandira, Cover belt area near Balanda, Thermal area, Tentuloi village, Badadanda Sahi, Baghamara and Diajharan are located at distance of about 5 km from the nearest coal mine of M/s Jagannath Colliery(MCL), but however these are located nearby NH-149 - Highway.

Copy of the Office order No. 828 /Judl. dated 16.3.2024 is annexed herewith as Annexure- A/3.

Copy of the Report of Committee dated 21.03.2024 is annexed herewith at Annexure- B/3.

5. That, in reply to the averments made in Para-8 of the original application, it is humbly submitted that, the committee after site visit has reported that the mines have installed the covered coal conveying system from Quarry to Railway yard to minimize the use of Vehicles so as to reduce the fugitive dust emission in and around the mining areas. Further the mines have taken various dust preventive measures such as wheel washing system with body wash and instant water showering system at the exit gate of the mines and also engaged mechanical Road


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Angul





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sweeping machine in order to prevent and minimize the dust pollution.

6. That, in reply to the averments made in Paras-9 to 14 of the original application, it is humbly submitted that, the committee after site visit has reported that the mines transport their mined-out coal through Railway (about 85%) and rest are transported through road (about 15%). MCL has constructed separate (dedicated) coal corridor (road made up of concrete) connecting from all mines to NH-149 in order to avoid transportation through city areas. The vehicles used for transportation of coal from mines are covered by tarpaulin to minimize fugitive dust emission during its transportation. The members of the Committee also visited the industries and observed that the fly ash is being pre-moistened before being loaded to trucks, bulkers etc. and also being covered by tarpaulin to minimize fugitive dust emission during its transportation. The village namely Balhar, Lingaraj, Nandira, Cover belt area near Balanda, Thermal area, Tentuloi village, Badadanda Sahi, Baghamara and Diajharan are located at distance of about 5 km from the nearest coal mine of M/s Jagannath Colliery (MCL), but these are located nearby NH-149. However, it was observed that, fugitive dust emission from the road (NH-149) during plying of vehicles were the major reason for dust nuisance in the nearby village area, which may be reduced through regular cleaning of deposited road dust and periodical



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Angul

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maintenance of Roads. Also, no such damage of water bodies, cultivated land or decrease on productivity of the farming has been observed by the committee due to fly ash during visit.

7. That, in reply to the averments made in Para-15 of the original application, it is humbly submitted that, the committee after site visit has reported that National Clean Air Programme (NCAP) has been formed with an objective to reduce the particulate matter emission in the Talcher area. The 6th District Level Monitoring Committee meeting was held on 23.02.2024 under the chairmanship of the Collector & DM, Angul wherein various action taken in Talcher area for reduction of particulate matter were discussed during meeting, the details of which are reflected in the proceedings. Copy of the Proceedings the 6th DLMC dated 23.02.2024 is annexed herewith as Annexure-C/3.

8. That, in reply to the averments made in Paras-16 to 20 of the original application, it is humbly submitted that, all possible measures have been taken by the officials/department concerned for reduction of coal dust/air pollution which have been discussed in the meeting of the 6th District Level Monitoring Committee held on 23.02.2024 under the chairmanship of the Collector & DM, Angul. Further all possible steps shall be taken by the authorities to ensure reduction of dust/air pollution in the affected areas. Further the deponent




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undertakes to carry out and comply with all directions/ orders passed by this Hon'ble Tribunal in the instant case.

9. That the averments which have not been specifically replied shall be deemed to have been denied and the Deponent craves leave of the Hon'ble Tribunal to make further submissions and file further affidavit(s) in support of their contentions in the interest of justice and for effective adjudication by the Hon'ble Tribunal.

10. That, the facts stated above are true to the best of my knowledge and belief based on the available official records.

VERIFICATION

I, Md. Abdaal Akhtar, aged about 32 years, S/o- M. Akhtar, at present serving as Collector and District Magistrate, Angul, At/PO/Dist.-Angul, Odisha, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and nothing material has been concealed therefrom. Verified at Angul on this the April Day of 09-04..... 2024.

Identified by:

Addl. Standing Counsel


 Verificant
 Collector & District Magistrate
 Angul




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AFFIDAVIT

I, Md. Abdaal Akhtar, aged about 32 years, S/o- M. Akhtar, at present serving as Collector and District Magistrate, Angul, At/PO/Dist.-Angul, Odisha, do hereby solemnly affirm & state as follows: -

1. That I am the Respondent No.3 in the aforesaid Original Application. I am well acquainted with the facts of the case and as such competent to swear this affidavit on my official capacity.
2. That the facts stated above are true to the best of my knowledge and based on official records.

Identified by:


Addl. Govt. Advocate


Deponent
Collector & District Magistrate
Angul

CERTIFICATE

Certified that due non-availability of cartridge papers, plan legal papers are used.

Cuttack

Date: 09/04/2024 ADDL. STANDING COUNSEL





COLLECTORATE, ANGUL | ଜିଲ୍ଲାପାଳଙ୍କ କାର୍ଯ୍ୟାଳୟ, ଅନୁଗୋଳ

DISTRICT JUDICIAL SECTION, ANGUL

ଜିଲ୍ଲା ନ୍ୟାୟିକ ଉପବିଭାଗ, ଅନୁଗୋଳ



Telephone: 06764-230567(O)/ 230234(R)/230685(F) | Website: www.angul.nic.in

E-mail: dm-angul@nic.in

(E-mail: judicialangul@gmail.com)

No: 828 /Judl./File No: XVII-16/24 Date: 16-03-24

ORDER

In compliance to the Order Dated 06.03.2024 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in O.A. No. 46/2024/EZ, a committee is hereby constituted consisting of the following members in order to submit report before the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata .

1	Additional District Magistrate,(General) Angul	Nodal Officer
2	Er. Ramesh Kumar Ekka, Sr. Env. Engineer & Regional .Officer, State Pollution Control Board, Angul	Member
3	Mr. Sandeep Roy, Sc. D Regional Directorate, Kolkata, Central Pollution Control Board	Member

The Committee shall visit the site in question and submit its report **within 10 days** with regard to the allegations made in the Original Application.

[Signature]
Collector & District Magistrate,
Angul

Memo No. 829 / Judl./ Dt. 16-03-24

Copy forwarded to the members/officers concerned for information & necessary action.

[Signature]
Additional District Magistrate,
Angul

Memo No. 830 / Judl./ Dt. 16-03-24

Copy submitted to the Registrar, Hon'ble, National Green Tribunal, Eastern Zone Bench, Kolkata for favour of kind information.

[Signature]
Additional District Magistrate,
Angul

True copy attested

[Signature]
Asst. Collector, Judicial
Collectorate, Angul

Committee Report on O.A No. 46/2024/EZ in the Hon'ble NGT Order dated 06. 03.2024 in the matter of Sridhar Samal vs State of Odisha.

Hon'ble National Green Tribunal (NGT), EZB, in the matter OA No.46 / 2024 / EZ dated 06.03.2024 passed an order to constitute a committee comprising following members and directed the committee to visit the site in question and submit its report on affidavit within four weeks with regard to the allegation made in the Original Application.

- (i) Senior Scientist, Odisha State Pollution Control Board;
- (ii) Senior Scientist, Central Pollution Control Board; and
- (iii) Collector and District Magistrate, Angul or his representative not below the rank of Additional District Magistrate.

In compliance to the said order, the following members have visited the site on 20th & 21st March, 2024. jointly


- i. Sri Pratap Pritimaya, O.A.S (S), ADM (General), Angul.
- ii. Er. Sandeep Roy, Scientist-D, Regional Directorate, CPCB Kolkata.
- iii. Er. R. K Ekka, SEE & Regional Officer, SPC Board, Angul, Odisha.

Observation:

The following observations were made by the Committee Members;

1. There are eight nos. of Open-cast coal mines operating under Mahanandi Coal Field Ltd. (MCL) in Talcher area of Angul district. Visited the mines and observed the following;
 - i. The mines have installed the covered coal conveying system from Quarry to Railway yard to minimize the use of Vehicles so as to reduce the fugitive dust emission in and around the mining areas.
 - ii. The mines have taken various dust preventive measures such as wheel washing system with body wash and instant water showering system at the exit gate of the mines and also engaged mechanical Road sweeping machine in order to minimise the dust pollution.
2. The mines transport their mined-out coal through Railway (about 85%) and rest are through road (about 15%). MCL has constructed separate (dedicated) coal corridor (road made up of concrete) connecting from all mines to NH-149 in order to avoid transportation through city areas. The vehicles used for transportation of coal from mines are covered by tarpaulin to minimise fugitive dust emission during its transportation.

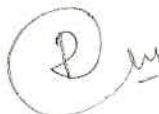
Trade copy
attached


09/04/2024
Asst. Collector, Judicial
Collectorate, Angul

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3. Visited the industries and observed that the fly ash is being pre-moistened before being loaded to trucks, bulkers etc. and also being covered by tarpaulin to minimise fugitive dust emission during its transportation.
 4. The village namely Balhar, Lingaraj, Nandira, Cover belt area near Balanda, Thermal area, Tentuloi village, Badadanda Sahi, Baghamara and Diajharan are located at distance of about 5 km from the nearest coal mine of M/s Jagannath Colliery (MCL), but these are located nearby NH-149. However, it was observed that, fugitive dust emission from the road (NH-149) during plying of vehicles were the major reason for dust nuisance in the nearby village area, which may be reduced through regular cleaning of deposited road dust and periodical maintenance of Roads. Also, no such damage of water bodies, cultivated land or decrease on productivity of the farming observed due to fly ash during visit.
 5. National Clean Air Programme (NCAP) has been formed with an objective to reduce the particulate matter emission in the Talcher area. The 6th district level monitoring committee was held on 23.02.2024 under the chairmanship of the Collector & DM, Angul. Various action taken in Talcher area for reduction of particulate matter are discussed during meeting, the details are reflected in the proceedings enclosed as **Annexure-I.**



Scientist-D
Regional Directorate,
CPCB, Kolkata




SEE & Regional Officer,
SPCB, Angul, Odisha



ADM (General),
Angul

*Trace copy
attested*


19/04/2024
Asst. Collector, Judicial
Collectorate, Angul

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Annexure - C/3 73

Email : rospcb.angul@ospcboard.org
Website : www.ospcboard.org



OFFICE OF THE REGIONAL OFFICE, ANGUL
STATE POLLUTION CONTROL BOARD, ODISHA
[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVT. OF ODISHA]
Plot No.-S 3/3 Industrial Estate, Hakimpada, Angul, Odisha, Pin-759143
ESTT/ROSPCB/AGL/162/2017-18

No. 686 /

Date 28.02.2024

To
The Member Secretary,
State Pollution Control Board, Odisha
Bhubaneswar.

Sub: - **Submission of proceedings of the 6th District Level Monitoring Committee meeting of Angul and Talcher non-attainment cities under the National Clean Air Program (NCAP)-reg.**

Sir,
With reference to the subject cited above, please find enclosed herewith the proceedings of the 6th District Level Monitoring Committee meeting of Angul and Talcher non-attainment cities (under the National Clean Air Program) held on 23.02.2024, at 05:30 PM in the Office Chamber of Collector and District Magistrate, Angul.

This is for kind information and necessary action.

. Yours faithfully,

Encl: As above.


Regional Officer

Memo No. 687 /Date 28.02.2024 /

Copy along with proceedings forwarded to the PA to Collector & District Magistrate, Angul for kind information of the Collector.



Regional Officer

Memo No. 688 /Date 28.02.2024 /

Copy along with proceedings forwarded to the PD, DRDA/ Superintendent of Police, Angul / DFO, Angul/ RTO, Angul/ RTO, Talcher/ DDM, Talcher/ General Manager, DIC, Angul/ Chief District Agriculture Officer, Angul/ EE, Works Department, Angul/ EE, RD Department, Angul/ Deputy Director, OREDA, Angul/ EO, Angul Municipality/ EO, Talcher Municipality/ Secretary, TAMDA, Angul/ GM, Jagannath Area, MCL/ GM, Bharatpur Area, MCL/ GM, Bhubaneswari Area, MCL/ GM, Kaniha Area, MCL/ GM, Talcher Area, MCL/ GM, Hingula Area, MCL/ GM, Lingaraj Area, MCL/ Dr. Rabi Narayan Behera, Asst. Professor, Dept. of Civil Engineering, NIT Rourkela for kind information and necessary action.


Regional Officer

True copy attested


09/04/2024
Asst. Collector, Judicial
Collectorate, Angul

o/c

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Proceedings of the 6th District Level Monitoring Committee meeting of Angul and Talcher non-attainment cities under the National Clean Air Program (NCAP) held on Dt. 23.02.2024, at 05:30 PM in the Office Chamber of Collector & District Magistrate, Angul

The 6th District Level Monitoring Committee meeting was held on 23rd February 2024, at 05:30 PM under the chairmanship of the Collector & District Magistrate, Angul in his office chamber to review the status of the implementation of the action plan of Angul and Talcher non-attainment cities under NCAP and other issues w.r.t. air pollution. The list of participants present in the meeting is given in Annexure-I.

Initiating the meeting, Regional Officer, State Pollution Control Board, Odisha, Angul welcomed the Collector and District Magistrate (Chairman of DLMC), Angul and all the participants present in the meeting. He briefed the meeting agenda and the activities under NCAP for the non-attainment city of Angul and Talcher and its importance.


The Regional Officer delivered the detailed department-wise status report on the implementation of the annual action plan and appraised the committee regarding action taken by SPCB, Odisha.

1. Compliance with the decision taken in the 5th DLMC meeting:

Sl. No.	Decision taken	Compliance
i	Upload and submission of city annual action plan for FY 2023-24 for Angul & Talcher City on the PRANA portal	The city micro annual action plan has been submitted for FY 2023-24 on the PRANA portal.
ii	Upload and submission of hotspots action plan for Angul & Talcher City on the PRANA portal	The hotspots action plan for Angul and Talcher City on the PRANA portal.
iii	Both municipalities shall submit the physical and financial progress under NCAP on the PRANA Portal.	The Angul & Talcher municipalities have submitted the physical and financial progress on the PRANA portal.
iv	Status of Source Apportionment & Emission Inventory study in Angul & Talcher region of Odisha.	The interim report has been submitted by ARAI, Pune to SPCB and CPCB for review.
v	Celebration of the International Day of Clean Air for Blue Skies on 7th September 2023.	Regional Office, SPCB, Angul and Both municipalities have observed the International Day of Clean Air for Blue Skies.
vi	Sensitization of the PRANA portal to all stakeholder departments	SPCB has organised a workshop in both municipalities to sensitise the officers regarding the NCAP activities and PRANA portal.

Three copies attached

(2)


 Asst. Collector, Judicial
 Collectorate, Angul

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2. Status of source apportionment and emission inventory study:

The OSPCB has engaged ARAI, Pune for source apportionment and emission inventory studies specific to Angul and Talcher non-attainment City under the National Clean Air Program. The interim report on "source apportionment and emission inventory of PM_{2.5} and PM₁₀ in Angul and Talcher region of Odisha" was submitted by ARAI, Pune to both SPCB and CPCB for review.

3. Air quality status:

City	Annual Average PM ₁₀ Conc. (µg/m ³) 2019-20	Annual Targets of Reduction of PM ₁₀ Concentration					Expected Reduction from 2021-22 to 2025-26	Expected Level of PM ₁₀ in 2025-26
		2021-22	2022-23	2023-24	2024-25	2025-26		
Angul	95	5	5	6	5	4	25	70
Talcher	107	6	6	7	6	5	30	77

City	Parameters	Remarks
Angul	Air quality in FY 2022-23 (102 µg/m ³)	Needs Improvement
Talcher	Air quality in FY 2022-23 (85 µg/m ³)	Needs Improvement

4. Financial progress on action plan implementation under NCAP Fund

City Name	Fund Transferred to ULB from 2019-20 to 2023-24 Rs (Cr)	Fund Utilized by ULB 2019-20 to 2023-24 Rs (Cr)	Unspent Balance Amount with ULB Rs (Cr)	% of Utilization as of 23.02.24
Angul	1.61	0.98	0.63	61%
Talcher	3.07	1.62	1.45	53%

5. Other activities discussed in the meeting:

- Dr. Rabi Narayan Behera, Asst. Professor, Dept. of Civil Engineering, NIT Rourkela as Institute of Reputes (IoR) appraised before the Chairman regarding the Carrying Capacity Study of Angul and Talcher non-attainment city and asked to provide relevant data from different stakeholders for preliminary studies.
- Sri Rabin Kumar Das, Nodal Officer, NCAP for Angul Municipality appraised before the committee that road sweeping machines are in regular operation during early morning hours (3-5 AM) for cleaning the municipality area.
- Smt. Samilata Pradhan, Municipality Engineer, Talcher Municipality stated that drives initiated for the laying of paver blocks on either side of roads and installation of water fountains at five designated places is under progress.
- The Chairman directed Angul Municipality and Talcher Municipality for regular cleaning of roads through mechanical sweepers, manual sweeping and compact battery-operated

True copy attached

09/04/2024
Asst. Collector, Judicial
Collectorate, Angul

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- sweeping machines for narrow roads during night-time after 10 PM and further directed both municipalities for the proper maintenance of the existing water fountain.
- e. The representative of MCL stated that the instant shower system and wheel washing system have been installed at the exit point of every mine for pre-wetting and wheel washing of coal-loaded trucks to minimize fugitive dust emission during plying of vehicles.
 - f. The Collector and District Magistrate (Chairman of DLMC) directed the MCL authority regarding regular cleaning of dallas of Trucks/Dumpers/Hyvas before leaving the mines and proper covering of tarpaulin and strictly avoiding overloading of trucks during transportation of coals. He also directed for regular cleaning of side wall wagons and trucks.
 - g. The Chairman also directed SPCB to include Dhabas (using coal as fuel) under consent administration of the Board under the provisions of Air (Prevention & Control of Pollution) Act, 1981.
 - h. The NCAP team from SPCB, Odisha has urged before the committee regarding fund utilization and upload of physical and financial progress on the PRANA portal in time time-bound manner.

The meeting ended with the thanks to the Chair.


 Chairman-Cum-Collector & DM, Angul

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True copy attested


 09/04/2024
 Asst. Collector, Judicial
 Collectorate, Angul

ATTENDANCE SHEET

6th District Level Air Quality Monitoring Committee Meeting for Angul and Talcher Non-Attainment Cities under National Clean Air Program

Held on 23.02.2024 at 04:30 PM in Collectorate Conference Hall, Angul

True copy attests

Sl. No	Name	Designation	Organization	Mobile (Whatsapp) No. & Email Id	Signature
1.	Shri Abdaal M. Akhtar, IAS	Chairman-Cum-Collector & District Magistrate, Angul	District Administration		
2.	Dr. R.K. Eke	RO, SPeB, Odisha	SPeB, Odisha Angul	9432221216	
3.	Dr. Prafulla Kumar Behera	AES, SPeB, Angul	SPeB, Angul	9776715491	
4.	Samlata Pradhan	Municipal Engineer (Talcher MP)	Talcher Municipality	8895858448	
5.	Pranati Nanda	Junior Engineer (Talcher MP)	Talcher Municipality	9561748096	
6.	Rajini Kumari Das	AES, Angul Juni.	Angul Juni.	9951048288	
7.	Dr. Rabi Narayan Behera	Assistant Professor	Dept. of Civil Engg NIT Rourkela	7873100435	
8.	Santosh Mishra	Asst. Executive Engineer	REB, Angul	9437152474	
9.	Suresh Kumar Samal	Working Officer	SPeB, Talcher	9438373280	
10.	Pansarna Kumar Behera	Asst. Manager DIC Angul	DIC Angul	8229719530	

Asst. Collector, Judicial
Collectorate, Angul

ATTENDANCE SHEET

6th District Level Air Quality Monitoring Committee Meeting for Angul and Talcher Non-Attainment Cities under National Clean Air Program

Held on 23.02.2024 at 04:30 PM in Collectorate Conference Hall, Angul

Sl. No	Name	Designation	Organization	Mobile (Whatsapp) No. & Email Id	Signature
11.	HANMANU SETHAK SATHI.	IPD, Angul	DCI, Angul	9439303301	<i>[Signature]</i> 23.2.24
12.	Aditya Pasod. Guwma	AED, Bhadrappur Area	MCL, Bhadrappur Area	9437959710	<i>[Signature]</i> 23/02/24
13.	Gaurav K. Meena	AEO, Kanilua Area	MCL, Kanilua Area	798503125	<i>[Signature]</i> 23/02/24
14.	Biswajyotirmee Vinekhanda	Staff officer (Env't.) Langray Area	Langray Area MCL	9437569520	<i>[Signature]</i> 23
15.	Baveen. Pantan	SO, (Env't) Hingula Area	Hingula Area MCL	9438493049	<i>[Signature]</i>
16.	MANISH KUMAR SINGH	CPCB, consultant	oSPCB, Bhubaneswar	9431221167	<i>[Signature]</i>
17.	Surok PANTAN	CPCB, Lensa Kent-B	Regional Office Raourvela	9119156292	<i>[Signature]</i>
18.	Rashmi Ranjan Behera	RA, oSPCB	SPCB	9853071471	<i>[Signature]</i> 23/02/24
19.	Soumya Ranjan Khandu	AES, RO oSPCB, Angul	RO, oSPCB, Angul.	9853615889	<i>[Signature]</i>
20.					

Take copy attached